

19

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.607/96

dated : 16-7-96

M. Jayadass : Applicant

and

1. General Manager
SC Rly., RAIL Nilayam
Secunderabad

2. Divnl. Rly. Manager
SC Rly, Vijayawada

3. Chief Signal & Telecom Engr.
SC Rly., Vijayawada

4. Senior Divnl. Personnel Officer
Vijayawada

5. K. Satyanarayana
Head Clerk, Sr. Divnl. Signal & Telecom Engr (C)
Vijayawada

6. K. Penchalaiah
Head Clerk, Sr.Divnl. Signal & Telecom Engr (M)
Vijayawada

7. Smt. ADT Laxmi,
Head Clerk
Sr. Divnl. Signal & Telecom Engr. (M) : Respondents

Counsel for the applicant : K.K. Chakravarthy
Advocate

Counsel for the respondent(Official) : N.R. Devaraj
SC for Railway

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)
Q/161

go

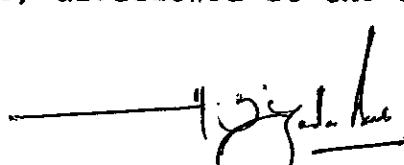
Judgement

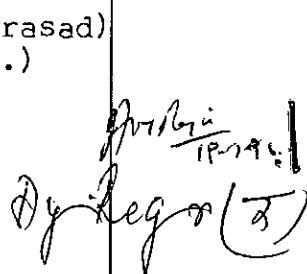
Oral order (per Hon. Mr. H. Rajendra Prasad, Member(A)

Heard Sri K.K. Chakravarthy for the applicant at great length. Heard Sri N.R. Devaraj for the respondents.

2. The applicant makes series of unsubstantiated allegations against the members of the Selection Committee. He carries an impression that Respondent-7 has been unduly favoured and that he has been deliberately discriminated against by the authorities. There is nothing to substantiate any of these allegations. All the concerned and connected proceedings and records were already seen once before (connected with OA. 428/94) and these do not throw any new light on any of the points raised today.

3. The application is misconceived and is devoid of merits. It is, therefore, disallowed at the admission stage.


(H. Rajendra Prasad)
Member (Admn.)


Dated : July 16, 96
Dictated in Open Court

sk

Copy to:- OA. No. 607/96-

1. General Manager, South Central Railways,
Rail Nilayam, Secunderabad.
2. Divisional Railway Manager, South Central
Railways, Vijayawada.
3. Chief Signal & Telecom Engineer,
South Central Railways, Vijayawada.
4. Senior Divisional Personnel Officer,
Vijayawada.
5. K. Satyanarayana, Head Clerk, Sr. Divisional
Signal & Telecom Engineer (C),
Vijayawada.
6. K. Penchalaiah, Head Clerk, Sr. Divisional
Signal & Telecom Engr (M),
Vijayawada.
7. Smt. ADT Laxmi, Head Clerk, Sr. Divisional
Signal & Telecom Engineer (M),
8. One copy to Mr. K. K. Chakravarthy, Advocate,
CAT, Hyderabad.
9. One copy to Mr. N. R. Devaraj, SC for Railways,
CAT, Hyderabad.
10. One copy to Library, CAT, Hyd.
11. One spare copy.
12. One copy to 401/2/20 members (7) CAT, Hyd
kku.

18/96
I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD:M(A)

Dated: 16-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

O.A.No. 595/96

609/96

T.A.No. _____

(W.P. _____)

Admitted and Interim Directions
issued.

Not Allowed. At the Application Stage

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

